

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/160(CHE)2023
NAME OF THE PETITIONER : Va Tech Wabag Ltd
NAME OF THE RESPONDENT(S) : Gradient India Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

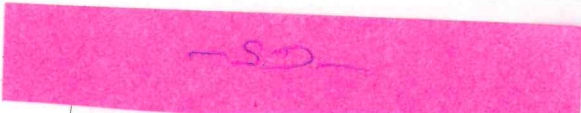
Representing Counsel Mr.Jeevan Hari appears for the Petitioner. Representing Counsel Mr.Abhilesh Viswanathan appears for the Respondent.

Representing Counsels for the parties state that their Senior Counsels are not available to argue the matter today, seeks adjournment.

At joint request, list the Petition on **24.11.2023** for hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**